

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2248**  
ANSWERED ON 14<sup>th</sup> MARCH, 2023

**BAN ON PESTICIDES**

2248. SHRI KANAKMAL KATARA

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:-

- (a) whether the Government is aware of the fact that pesticides are still being used in the country despite global ban on it;
- (b) if so, the details of such pesticides;
- (c) whether the Government has conducted any study to establish the adverse effects of banned pesticides on human health as well as on animals;
- (d) if so, the outcomes thereof; and
- (e) the steps taken by the Government to sensitize the farmers about the disadvantages of using these banned pesticides.

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री ( SHRI NARENDRA SINGH TOMAR )

(a) to (d): The Registration Committee (RC) constituted under section (5) of the Insecticides Act, 1968 registers the pesticides for use in the country after evaluation of their safety and efficacy. RC, while registering the pesticides, provides the details of doses, crops, precautionary measures, antidotes etc on Label and Leaflets. The registered pesticides, if used as per Label and Leaflets, do not pose any harm to human beings, animals, living organisms, other than pest. Further, all pesticides are not banned by other countries of the world. There are some pesticides, which are banned/severely restricted in some countries of the world but are being used in other countries, as the decision to permit the use of particular pesticide in any country is based on the crops grown in that country, pest spectrum, climatic conditions, geography and other social and economic factors.

The Government of India, from time to time keeps reviewing the continued use or otherwise of those pesticides which are banned/severely restricted in other countries of the world due to their toxic concerns or have been reported to pose harm to human health or environment in our country or other countries of the world. These reviews are undertaken by constituting special committees or through the RC. Based on the recommendations of such expert committees and after due consultation with RC, the Ministry of Agriculture and Farmers Welfare has so far banned or phased out 46 pesticides and 4 pesticide formulations for import, manufacture or use in the country. In addition, 8 pesticide registrations have been withdrawn and 9 pesticides have been placed under restricted use.

(e): Central and State Governments through their field agencies ensure that farmers are provided right knowledge/information about the pesticides approved by the RC and their uses as per recommended doses given in label & leaflet. Further, with the objective of educating, orienting and training of farming community about the judicious use of pesticides and use as per the prescriptions given in the label and leaflets, Ministry of Agriculture and Farmers Welfare is propagating the Integrated Pest Management approach through its 36 Central Integrated Pest Management Centers located in 28 States and 2 UTs by imparting training to farmers through Farmer Field Schools and HRD programs to encourage farmers for judicious use of pesticides.

\*\*\*